

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.421

IA/1214/ND/2023 IN IB/724/ND/2021

IN THE MATTER OF:

United Artlogistics Private Limited

...

Applicant

Order under Section 10 of IBC, 2016.

Order delivered on 22.05.2023

Coram:

**Mr. P.S.N. PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Ms. Deepika, proxy Counsel for IRP Mr. Mohit Goyal
For the RoC : Ms. Shankari Mishra, Adv. & Ms. Niharika Tanwar, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to 14.06.2023.

**Sd/-
(Court Officer)**